

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 4120-4121/2024

STATE OF U.P.

Appellant(s)

VERSUS

RAHUL SINGH @ GOVIND SINGH

Respondent(s)

IA No. 47715/2023 - EXEMPTION FROM FILING O.T.

Date : 06-02-2025 This matter was called on for hearing today.

For Appellant(s) :

Mr. Shaurya Sahay, AOR
Mr. Aditya Kumar, Adv.
Ms. Ruchil Raj, Adv.

For Respondent(s) :

Mr. Aarif Ali, Adv.
Mr. Pankaj Tiwari, Adv.
Mr. Mujahid Ahmad, Adv.
Mr. Dharendra Kumar Verma, Adv.
Mr. Rakesh Ranjan, Adv.
Mr. Vijay Kumar, Adv.
Mr. Chand Qureshi, AOR

UPON hearing the counsel the Court made the following
O R D E R

Sole respondent is duly represented.

Original records from High Court and Trial Court are still
awaited.

Let D.O. letter be issued.

Counter affidavit, if any be filed in the meantime.

List again on 7.3.2025.

SUJATA SINGH
Registrar